

Development of Domestic Tourism

1051. SHRI SURESH KALMADI : Will the Minister of TOURISM be pleased to state :

(a) whether the Government propose to develop the domestic tourism; and

(b) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA):

(a) Yes, Sir.

(b) Promotion of domestic tourism is a continuous activity. The Department of Tourism, Govt. of India, has provided Central financial assistance to build tourist infrastructure such as tourist bungalows, tourist reception centres, yatri niwases, yatrikas, wayside amenities, forest lodges, toilets and pilgrim sheds.

Promotion of handicrafts and folk culture is encouraged through financial assistance to craft melas, important festivals and fairs.

For the promotion of adventure tourism activities, financial assistance has been extended to the State Governments-Union Territories for the purchase of adventure sports equipment.

Some transport facilities have been provided under central financial assistance such as mini buses, launches and catamarans.

Publicity brochures on various tourist centres have been brought out for tourist information.

Sugar Price Equalisation Fund

1052. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of FOOD be pleased to state :

(a) whether settlement of Sugar Price Equalisation Fund accounts between the Food Corporation of India and the Kerala State Civil Supplies Corporation is pending with the Union Government for clarifications;

(b) if so, the details with reasons for the delay in furnishing the clarifications; and

(c) the time by which the Accounts are likely to be settled?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) :

(a) to (c). The representation is under examination and a decision is likely to be conveyed soon.

Sugar Policy

1053. SHRI S.D.N.R. WADIYAR : Will the Minister of FOOD be pleased to state :

(a) whether the Government have reviewed the sugar policy;

(b) if so, the changes proposed to be incorporated in the new sugar policy; and

(c) the time by which the new policy is proposed to be announced?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) :

(a) to (c). Policy issues relating to sugar are reviewed as and when necessary. No. set time limit can be indicated in this regard.

[Translation]

A.I.R./T.V. Transmitters

1054. PROF. RASA SINGH RAWAT :
SHRI MAHESH KUMAR M. KANODIA :
SHRI SATYA DEO SINGH :
DR. RAMKRISHNA KUSUMARIA :
SHRI BACHI SINGH RAWAT 'BACHDA' :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of A.I.R./Doordarshan Kendras functioning at present, State-wise, location-wise and category-wise;

(b) whether the Government have conducted any survey for upgradation, expansion and modernisation and these Kendras;

(c) if so, the details thereof the amount spent on setting up and modernisation of these Kendras during each of the last three years, State-wise.

(d) the target fixed for setting up these Kendras during 1996-97;

(e) the percentage of population of each of the States likely to be covered by these Kendras; and

(f) the expenditure likely to be incurred thereon?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) :

(a) As given in Statement -I.
(b) and (c). Upgradation, expansion, and modernisation, being a continuous process, All India Radio and Doordarshan review their requirements from time to time and implement schemes based on availability of new technologies, funds and other related factors. State-wise details are given in Statement-II.

(d) During the year 1996-97 AIR expects to complete 20 Akashvani kendras whereas Doordarshan plans to set up 7 HPT projects and 6 Studio projects

(e) As given in statement-III.

(f) AIR is expected to spend approx. Rs.6160.34 lakhs whereas expenditure on Doordarshan account is expected to be Rs.340.38 crores during 1996-97.

STATEMENT-I

Statewise number of AIR/Doordarshan stations/PPCs/
Transmitters.

	Number of Stations/ programme production Centres		Number of AIR Transmitters and DD HPTs/ LPTs/VLPTs and Transposers	
	AIR	DD	AIR	DD
	1	2	3	4
Andhra Pradesh	12	1	17	62
Arunachal Pradesh	4	1	4	20
Assam	7	3	10	24
Bihar	10	4	14	42
Goa	1	1	3	1
Gujarat	7	2	9	46
Haryana	2	-	2	8
Himachal Pradesh	4	1	5	27
Jammu & Kashmir	5	2	12	39
Karnataka	12	2	15	39
Kerala	7	1	11	22
Madhya Pradesh	19	2	24	73
Maharashtra	19	2	27	71
Manipur	1	1	2	6

	1	2	3	4
Meghalaya	3	2	4	8
Mizoram	2	1	3	4
Nagaland	2	1	3	8
Orissa	11	2	13	62
Punjab	3	1	6	10
Rajasthan	16	1	19	63
Sikkim	1	-	1	5
Tamil Nadu	8	1	13	39
Tripura	3	1	3	3
Uttar Pradesh	15	3	19	77
West Bengal	4	1	9	23
Delhi (National Capital)	1	1	6	5
A & N Islands (U.T.)	1	1	2	11
Chandigarh (U.T.)	1	-	1	2
Pondicherry (U.T.)	2	1	2	4
Kavaratti (U.T.)	1	-	1	10
Daman (U.T.)	1	-	1	2
Dadra & Nagar Haveli (U.T.)	-	-	-	1

U.T. stands for Union Territory

AIR - All India Radio

DD - Doordarshan

HPT - High Power Transmitter

LPT - Low Power Transmitter

VLPT - Very Low Power Transmitter

STATEMENT-II

State-wise and year-wise amount spent on AIR and DD schemes

State	AIR Capital Cost (Rs. in lakhs)			**Doordarshan Expenditure (Rs. in Crores)		
	1993-94	1994-95	1995-96	1993-94	1994-95	1995-96
	2	3	4	5	6	7
Andhra Pradesh	235.00	620.95	620.60	168.22	255.46	310.50*
Arunachal Pradesh	596.77	314.52	617.77			
Assam	255.60	Nil	120.00			
Bihar	258.50	Nil	463.72			
Goa	3478.31	101.42	Nil			
Gujarat	220.00	Nil	296.68			
Haryana	Nil	Nil	Nil			
Himachal Pradesh	781.70	633.80	Nil			
Jammu & Kashmir	465.65	334.55	406.16			
Karnataka	786.04	6953.83	257.90			
Kerala	296.60	838.87	876.13			
Madhya Pradesh	623.87	582.99	497.23			
Maharashtra	250.85	1249.11	597.50			
Manipur	Nil	Nil	Nil			

1	2	3	4	5	6	7
Meghalaya	295.54	Nil	290.40			
Mizoram	Nil	433.25	250.65			
Nagaland	Nil	Nil	672.23			
Orissa	1352.20	104.20	715.00			
Punjab	Nil	365.05	Nil			
Rajasthan	539.35	469.30	495.08			
Sikkim	214.00	453.56	@453.56			
Tamil Nadu	Nil	2105.00	1102.33			
Tripura	Nil	Nil	147.18			
Uttar Pradesh	1011.45	519.78	733.52			
West Bengal	702.22	310.00	57.00			
Delhi (National Capital)	411.14	Nil	465.25			
L & M Islands	110.75	Nil	Nil			
Pondicherry	Nil	300.05	Nil			
			Nil			
A & N Islands	Nil	Nil	Nil			
Chandigarh	Nil	Nil	111.15			
Daman & Diu	Nil	Nil	240.86			

* Tentative figure.

** State-wise expenditure figures in Doordarshan are not maintained.

@ Capital Cost includes the cost of transmitter

STATEMENT-III

Details of All India Radio & T.V. coverage in States & Union Territories

After completion of 8th Plan Projects Population%

States	All India Radio	Doordarshan
1	2	3
1. Andhra Pradesh	99	92.3
2. Arunachal Pradesh	98	49.3
3. Assam	99	85.6
4. Bihar	99*	95.4
5. Goa	99*	100.00
6. Gujarat	99*	94.0
7. Haryana	99*	100.00
8. Himachal Pradesh	96	71.7
9. Jammu & Kashmir	95	92.3
10. Karnataka	96	80.7
11. Kerala	99*	99.7
12. Madhya Pradesh	97	78.7
13. Maharashtra	99*	90.1
14. Manipur	99	81.2
15. Meghalaya	96	97.2

1	2	3
16. Mizoram	95	72.6
17. Nagaland	97	69.6
18. Orissa	98	87.1
19. Punjab	99*	100.00
20. Rajasthan	99	81.9
21. Sikkim	80	95.0
22. Tamil Nadu	99*	96.1
23. Tripura	99*	93.5
24. Uttar Pradesh	98	94.5
25. West Bengal	99*	99.9
<i>Union Territories</i>		
1. A&N Islands	80	99.5
2. Chandigarh	99*	100.00
3. Dadra & Nagar Haveli	99*	65.0
4. Delhi	99*	100.00
5. Daman & Diu	99*	100.00
6. L&M Islands	99*	99.0
7. Pondicherry	99*	100.00
<i>National Coverage</i>	97.5	91.8

* Coverage in these States can normally be taken as 100% i.e., without taking into consideration the special requirement of certain situations.

Note :

1. Coverage figures are inclusive of fringe areas (elevated antennae and boosters are required for satisfactory reception in fringe areas.)
2. Terrain conditions not taken into consideration.
3. Based on 1981 Census.

[English]

Tourist Places in Rajasthan

1055. SHRIMATI VASUNDHARA RAJE : Will the Minister of TOURISM be pleased to state :

(a) whether the Union Government are aware of the numerous places of tourist importance in Rajasthan to attract foreign tourist.

(b) if so, the steps taken to develop these potentialities in the last three years; and

(c) the details of the schemes prepared to tap and develop tourist potentialities in Rajasthan during 1996-97?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) :

(a) and (b). Yes, Sir. Identification and development of tourist centres is primarily the responsibility of the State Government. However, Central Department of Tourism provided central financial assistance of Rs 1060.04 lakhs to construct tourist bungalows, tourist reception centres, tourist complexes, Wayside amenities, camping sites, tourist lodges, yatrikas and for the Palace on Wheels Train to the State Government of Rajasthan during the last three years i.e., 1993-94, 1994-95 and 1995-96.

(c) Central financial assistance is extended to the State Govt. during 1996-97 on receipt of technically complete proposals depending upon their merit, inter-se priority and availability of funds. Accordingly, the projects prioritized for 1996-97 for Rajasthan for around Rs 1 Crore are -

S.No.	Name of the project
1.	Extension of Tourist Bungalow, Gangwar
2.	Tourist Bungalow, Ajmer
3.	Tourist Bungalow, Mt. Abu
4.	Tourist Bungalow at Churu
5.	Tourist Bungalow at Jhunjhunu
6.	Cafeteria at Osian

Air Crash

1050. DR. T. SUBBARAMI REDDY : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government have received the Court of Enquiry report on crash of super king aircraft during

July 1994 in which all the 13 persons including the then Punjab Governor died at Kulu;

(b) if so, the details thereof;

(c) whether the number of suggestions made by the earlier enquiry reports of such type of air crash in the country have not been implemented; and

(d) if so, the reasons thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) Yes, Sir

(b) According to the report of the Court of Inquiry the accident was caused due to serious error on the part of the flight crew by not strictly adhering to the Visual Flight Rules (VFR) for the flight to Bhuntar airfield. As a result, the aircraft after encountering cumulous clouds enroute, deviated from the pre-determined route and collided with the hill top covered with clouds.

(c) and (d) Most of the recommendations made by the earlier Courts of Inquiry have been implemented and the remaining few are in the process of implementation.

[Translation]

Expenditure incurred on Education of Tribals and Scheduled Castes

1037. SHRI NITISH KUMAR : Will the Minister of WELFARE be pleased to state

(a) whether the attention of the Government have been drawn to the newsitem captioned "Centre's fund for dalits inadequate", appearing in the daily 'Pioneer' dated July 1, 1996.

(b) if so, whether it is a fact that the expenditure incurred on education of tribals and Scheduled Castes in the country has increased in comparison to the expenditure incurred under the same head during the last four decades.

(c) if so, the amount incurred under this head during each of the last four decades.

(d) the amounts under this head in the initial years of nineties.

(e) whether it is also a fact that these amounts have not increased in proportion to the wholesale price index; and

(f) if so, the reaction of the Government in this regard?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) Yes, Sir

(b) It is a fact that expenditure during last four decades under the Centrally sponsored scheme of Post-Matric Scholarships to students belonging to Scheduled Castes and Scheduled Tribes has been increasing